

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 208
CP-202/ND/2021

IN THE MATTER OF:

Mr. Amar Pal Singh

...

Applicant/Petitioner

Versus

Jay Ess Associates Pvt. Ltd .& Ors.

...

Respondent

Under Section: 169 of Companies Act

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Prerna Chopra

For the Respondent : Adv. Abhishek Aggarwal & Adv. Aanchal
Aggarwal on behalf of Respondent no. 1 to 3

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel appearing for the Applicant present through VC. List the matter before the Regular Bench on **03.09.2024**.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)